

THE FOURTH SCHEDULE

(See section 18)

AMENDMENTS TO THE DELIMITATION OF COUNCIL CONSTITUENCIES

(BIHAR) ORDER, 1951

(1) In the Table, omit the entries relating to—

- (i) Bhagalpur-cum-North Chhotanagpur (Graduates) Constituency;
- (ii) South Chhotanagpur (Graduates) Constituency;
- (iii) Bhagalpur-cum-North Chhotanagpur (Teachers) Constituency;
- (iv) South Chhotanagpur (Teachers) Constituency;
- (v) Santhal Parganas (Local Authorities) Constituency; .
- (vi) Hazaribagh (Local Authorities) Constituency;
- (vii) Giridih (Local Authorities) Constituency;
- (viii) Ranchi (Local Authorities) Constituency;
- (ix) Palamau (Local Authorities) Constituency;
- (x) Dhanbad (Local Authorities) Constituency;
- (xi) East Singhbhum-cum-West Singhbhum (Local Authorities) Constituency.

(2) In the Table, in column 2,—

- (i) against “Kosi (Graduates) Constituency” in column 1, after the word “khagaria”, insert the words “Bhagalpur Monghyr”;
- (ii) against “Kosi (Teachers) Constituency” in column I, after the word “Khagaria”, insert the words “Bhagalpur Monghyr”.